

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 104 / 2004

Friday, this the 12th day of August, 2005.

CORAM :

HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN
HON'BLE Mr. K.V.SACHIDANANDAN, JUDICIAL MEMBER

Mohammed P.P.

Agathi, Union Territory of Lakshadweep

Applicant

(By Advocate Mr. P.V.Mohanam)

Versus

1. The Administrator
Union Territory of Lakshadweep, Kavaratti
2. Executive Engineer (Electrical)
Department of Electricity
Union Territory of Lakshadweep, Kavaratti
3. Arun Yadhava,
Assistant Surveyor of Works
Public Works Department,
Union Territory of Lakshadweep, Kavaratti
(Chairman Selection Committee for Selection
to the post of Junior Engineer (Electrical))
4. A.K.Beefathummabi
Akara House, Kalpeni Island
Union Territory of Lakshadweep

: Respondents

(By Advocate Mr. S.Rdhakrishnan (R1&2)
Mr.E.S.M.Kabeer (R4)

ORDER

HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN

The counsel representing the applicant submitted that the applicant has got another employment and he is not interested in prosecuting the matter any further. The submission is recorded.

2. The O.A is dismissed as withdrawn. No order as to costs.

Dated, the 12th August, 2005.



K.V.SACHIDANANDAN
JUDICIAL MEMBER

Sath.Nair

SATHI NAIR
VICE CHAIRMAN